

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT S. J. GHARAT  
COURT 33 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 12-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	POCSO SPL CASE	100482/2015	The State of Wadala T.T.Police Station Vs Arbaz Moijjudin Shaikh	
<b><u>ARGUMENTS</u></b>				
2	POCSO SPL CASE	100263/2015	The State of J.J.Marg Police Station. Vs Pankaj Arjunbhai koli	
3	POCSO SPL CASE	100183/2017	GHATKOPER POLICE STATION Vs SHIVRAJ RAMBIR SINGH	
4	CRI REV APP	100675/2017	Sanjay Shyamsundar Dhawan- Aplcnt. Vs The State of Maharashtra and Suresh Murlidhar Bhosle- Respdts.	O. P. Dubey
<b><u>HEARING</u></b>				
5	ABA	100268/2020	Sadabrij Krishna Singh Vs State Vikhroli Police Station	Nitesh Singh
6	ABA	100335/2020	Manoj Mahadev Pawar And Anr. Vs State Ghatkopar Police Station	Amrish R Salunke
7	ABA	100332/2020	Yalaga Yallappa Pawar Vs State Vakola Police Station	Selesh Pawar
8	ABA	100546/2020	Kamlesh Kantilal Panchal 2 Others Vs State Parksite Police Station	V N Naik And Co.
9	ABA	100549/2020	Hamid Nabi Sahab Sayyad Vs State Vikhroli Police Station	B M Choure
10	POCSO M A	100727/2020	The State of Maharashtra Ghatkopar Police Station Vs Pannalal Chinai Gautam	

**STATEMENT US 313 CR.P.C.**

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11	POCSO SPL CASE	100449/2015	The State of Juhu Police Station Vs Devidas Gopal Khadpe	Adv. Nalawade
<b><u>EVIDENCE PART HEARD</u></b>				
12	POCSO SPL CASE	100089/2016	THE STATE OF TROMBAY POLICE STATION. Vs ABDUL AJEEJ MAIN BADSHAH SHAIKH @ AJJU	
13	POCSO SPL CASE	100472/2016	The State Dharavi Police Station Vs Mohammed Shahabaz Irshad Ahmed Siddhiqi	
<b>( Main Matter REMAND APPL POCSO/0100341/2016)</b>				
14	POCSO SPL CASE	100129/2017	PARKSITE POLICE STATION. Vs SHYAM RAMESH PATIL	
<b><u>EVIDENCE</u></b>				
15	POCSO SPL CASE	100618/2015	The State of Pant Nagar Police Station. Vs RAJU JYOTIRAM INGALE.	
16	POCSO SPL CASE	100126/2018	The State Parksite Police Station Vs Shyam Ramesh Patil	
<b>( Main Matter REMAND APPL POCSO/0101166/2017)</b>				
17	POCSO SPL CASE	100223/2018	The State of Devnar Police Station Vs Karan Anna Sonavane	
<b>( Main Matter REMAND APPL POCSO/0100239/2018)</b>				
18	POCSO SPL CASE	100247/2018	The State of Mulund Police Station Vs Suraj Anil Yashwante	
<b>( Main Matter REMAND APPL POCSO/0100285/2018)</b>				
19	POCSO SPL CASE	1000436/2018	The State of Bhoiwada Police Station Vs Subham Mahadev More and others 02	PP

**CHARGE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	POCSO SPL CASE	100315/2016	THE STATE OF MRA MARG POLICE STATION. Vs MOHAMAD FAYYAZ SHAIKH	Adv.Prashant Thombre
21	POCSO SPL CASE	100209/2019	The State of Maharashtra - Parksite Police Station Vs Mangesh Subhash Kamble	PP
22	POCSO SPL CASE	100377/2019	The State of Maharashtra - Kurla Police Station Vs Mohd. Aarif Harun Khan	PP
23	POCSO SPL CASE	100584/2019	The State of Maharashtra - Deonar Police Station Vs Mohd. Shainul Jaan Mohd. Shaikh	APP
24	POCSO SPL CASE	100594/2019	The State of Maharashtra- Mulund Police Station Vs Raja @ Parvesh Kayyum Shaikh	PP
25	POCSO SPL CASE	100613/2019	The State- V.P. Police Station Vs Khalil Ahmed Siraj Ahmed Khan	pp
26	POCSO SPL CASE	100617/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Shabbir Iqbal Shiakh	APP
27	SPL.CASE	79/2020	The State of Maharashtra - Dharavi Police Station Vs Sachin Balu Jadhav	PP
<b><u>ORDER</u></b>				
28	ABA	100988/2019	Galib Sohrab Shaikh Vs State V.B.Nagar Police Station	Hetali Sheth And Mateen Shaikh
29	ABA	100354/2020	Deepesh Rampratap Singh and 4 Others Vs State Bhandup Police Station	Priti Trivedi And Digvijay Om. Trivedi
<b><u>ORDER EXH.</u></b>				
30	POCSO SPL CASE	100492/2017	The State Santacruz Police Station Vs Dharmendrakumar Lochan Gaud	Adv.Anjali Patil

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31	POCSO SPL CASE	100222/2018	The State of Vakola Police Station Vs Raja Ramwal Sahani	
<b>( Main Matter REMAND APPL POCSO/0100162/2018)</b>				
<b><u>COMPLIANCE</u></b>				
32	POCSO SPL CASE	100412/2017	The State Shivaji Nagar Police Station Vs Ahmed Razza Md. Murtaza Ansari @ Kamil	
33	POCSO SPL CASE	100083/2018	The State of Kurla Police Station Vs Shibu Ibrahim Khan	
<b>( Main Matter REMAND APPL POCSO/0101148/2017)</b>				
34	POCSO SPL CASE	100380/2019	The State of Maharashtra - Trombay Police Station Vs Raj Vasant Patil	PP
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
35	CRI REV APP	101075/2005	SHRI SREEMOHAN D. MUNDHRA 3 Vs MS. M.G.CONSTRUCTION COMPANY 1	Shri A.M.Saraogi
36	CRI REV APP	101076/2005	MS SIMPLEX CONCRETE PILES INDIA LTD. 7 Vs MS M.G.CONSTRUCTION COMPANY 1	Shri Subodh Desai
37	CRI REV APP	101077/2005	SHRI RAJEEV MUNDRA 1 Vs MS. M.G.CONSTRUCTION COMPANY 1	SHRI A.M.SARAOGI
38	SESSIONS CASE	100281/2007 (/0000)	THE STATE OF MAHARASHTRA Vs ABHIMANYU LODHA	KOTHAVALE  ROHIT SAWANT

**REPLY/SAY**

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39	SPL.CASE	100647/2020	STATE GOVERNMENT RCF POLICE STATION MUMBAI Vs NICOLAS KAJITAN DANIS @ NIKU	PP
<b><u>APPEARANCE</u></b>				
40	POCSO SPL CASE	100421/2019	The State of Maharashtra - Nehrunagar Police Station Vs Rakesh Pralhad Jagriwal	PP
41	REMAND APPL POCSO	100421/2020	STATE GOVERNMENT Vs Rizwan @ Jikwan Kudulluddin Shaikh	PP pp
42	SPL.CASE	100708/2020	THE STATE OF MAHARASHTRA through Shivajinagar Police Station Vs MOHAMMED AKIB JAVID ISRAIL KHAN	PP
43	SPL.CASE	100705/2020	STATE GOVERNMENT SMANKHURD POLICE STATION, MUMBAI Vs AJIT PALSINGH SHUDDDU AND OTHERS 01	PP
44	ABA	100968/2020	Mr. Nagesh Dattatrya Kmable Vs Dharavi Police Station, Mumbai	Shri. Sahil D. Salvi
<b><u>REPORT</u></b>				
45	ABA	102228/2019	Sadakat Ali Layak Ali Khan and othrs Vs Kurla Police Station	Zainab Bee Khan
<b><u>DISCHARGE APPLICATION</u></b>				
46	POCSO SPL CASE	100048/2017	MALBAR HILL POLICE STATION. Vs SANJEEV GOBIND JAGTIYANI	

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<b><u>JUDGMENT</u></b>				
1	POCSO SPL CASE	100249/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs ATIKUR REHAMAN MOHAMMAD HASAN ANSARI @ JANAB	
<b><u>ARGUMENTS</u></b>				
2	POCSO SPL CASE	100406/2014	The State Bhandup P.S Vs Sameer Gajanan Gugare	Adv. Salsingkar
3	POCSO SPL CASE	100191/2015	The State Dharavi Police Station Vs Mohamed Shabir Mohamed Taslim Shah	
<b>( Main Matter REMAND APPL POCSO/0100020/2015)</b>				
<b><u>HEARING</u></b>				
4	ABA	100178/2020	Jeegar Navin Chandra Vs State Mulund Police Station	Henna P Shah
5	ABA	100179/2020	Navin Chandra And 2 Others Vs State Mulund Police Station	Henna P Shah
6	ABA	100966/2020	Zarina Shah Mohamd Shaikh Vs The State of Maharashtra through Kurla Police Station	Arjun Chaudhary
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
7	POCSO SPL CASE	100430/2017	The State Bhandup Police Station Vs Narbahadur Kalesing Damai @ Ramsing	
<b><u>EVIDENCE PART HEARD</u></b>				
8	POCSO SPL CASE	100146/2015	The State Santacruz P.S Vs Rajendra Posayya Arkilla	
9	POCSO SPL CASE	100446/2015	The State of Ghatkoper Police Station Vs Mohd. Miraj Mohd. Said Qureshi	

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10	POCSO SPL CASE	100463/2015	The State Nehru Nagar Police Station Vs Abhijit @ Raju Bomukesh Mayati	
<b>( Main Matter REMAND APPL POCSO/0100331/2015)</b>				
11	POCSO SPL CASE	100080/2018	The State of Matunga Police Station Vs Vijay Jagdish Gangale	
<b>( Main Matter REMAND APPL POCSO/0101143/2017)</b>				
<b><u>EVIDENCE</u></b>				
12	POCSO SPL CASE	100193/2017	WADALA T T POLICE STATION Vs NAZIR ALI MOHAMMED VAKIL KHAN AND ORS.03	
13	POCSO SPL CASE	100274/2017	V.P. ROAD POLICE STATION Vs SANJAY RAMESHCHANDRA CHAURSIYA AND ORS.02	
14	POCSO SPL CASE	100031/2019	The State of Bhandup Police Station Vs Mafizul Ismailali Biswas and Other 01	PP
15	POCSO SPL CASE	100376/2019	The State of Maharashtra - Santa Cruz Police Station Vs Shahalam Abdulkhalique Siddique	PP
<b><u>ORDER</u></b>				
16	ABA	100739/2020	Mustkeem Mobin Shaikh Vs The state of Maharashtra, Nirmal Nagar Police Station	Harsh D Sharma
<b><u>COMPLIANCE</u></b>				
17	POCSO SPL CASE	1000401/2018	Dadar Police Station Vs Fhulbabukumar Dharmendara Yadav	PP
18	POCSO SPL CASE	1000414/2018	Santacruz Police Station Vs Sarvesh Shyampriti Yadav	PP

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19	POCSO SPL CASE	100042/2019	The State of Ghatkoper Police Station Vs Hetal Kumar Hasmukhlal Modi	PP
20	POCSO SPL CASE	100274/2019	The State of Maharashtra - Kherwadi P.Stn. Vs Farin Shaikh @ Ballo Abdul Majid Shaikh and Ors.05	PP
21	POCSO SPL CASE	100345/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Iliyas Mohd. Rafik Hashmi	PP
22	POCSO SPL CASE	100368/2019	The State of Maharashtra - Chembur Police Station Vs Suraj @ Pintu Foustin @ Suraj Maruti Gaikwad	PP
23	POCSO SPL CASE	100441/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Siraj @ Murgi Jafar Khan	PP
24	POCSO SPL CASE	100624/2019	The State of Maharashtra - Parksite Police Station Vs Sitaram Harishchandra Bhogawale	PP
<b><u>REPLY/SAY</u></b>				
25	ABA	100486/2020	Nilesh Mahadev Fulsundar And 4 Others Vs State Parksite Police station	S G Shirsat
26	BAIL APPL POCSO	100927/2020	Naimuddin Naizamuddin Khan Vs The state of Maharashtra through V. B. Nagar Police Station, Mumbai	Vishal Laxman Kolekar
27	POCSO M A	100817/2020	Anirudh Ajay Kumar Garg Vs Fazaa Shroff Nee Garg and Others	Law Global

**APPEARANCE**



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28	POCSO SPL CASE	100028/2019	The State of Pant Nagar Police Station Vs Soham Ramawtar Jaiswar	PP
29	POCSO SPL CASE	100034/2019	The State of Wadala T.T. Police Station Vs Mohd. Sahavez Mohd. Rasid Maniyar	PP
30	POCSO SPL CASE	100043/2019	The State of Ghatkopar Police Station Vs Rushab Santosh Patil	PP
31	POCSO SPL CASE	100071/2019	The State of Dadar Police Station Vs Rehan Saleem Khan	PP
32	POCSO SPL CASE	100750/2019	The State of Maharashtra - Kherwadi Police Station Vs Gourav Vijay Jawale	PP
33	SPL.CASE	30/2020	The State of Maharashtra - Kurla Police Station Vs Abdul Sabud @ Aftab Abdul Kudrus Qureshi	PP
34	SPL.CASE	92/2020	The State of Maharashtra - Chembur Police Station Vs Umesh Ramchandra Malve and Others 03	PP
35	SPL.CASE	100643/2020	The State of Maharashtra thorough Vinoba Bhave Police Station, Mumbai Vs Nasrin Akram Choudhari	PP
<b><u>DISCHARGE APPLICATION</u></b>				
36	POCSO SPL CASE	100080/2016	Mahim Police Station Vs Anas @ Adnan Salim Khan	

**Sub Matter: POCSO SPL CASE/0100009/2017**

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<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100529/2017	The State Vakola Police Station Vs Mansur Noor Mohd.Shaikh	
<b>( Main Matter REMAND APPL POCSO/0100727/2017)</b>				
<b><u>HEARING</u></b>				
2	ABA	101749/2019	Firoz Chand Shaikh And 3 Others Vs State Ghatkopar Police Station	Nilesh Garud
3	ABA	102150/2019	Santosh Kumar Kasi Viswanath Rowlo And 5 Others Vs State V B Nagar Police station	Rahul S Agarwal
4	ABA	100092/2020	Shabana Ramzan Shaikh And 2 Others Vs State Ghatkopar Police Station	Nilesh Garud And Reena Garud
<b><u>DEFENCE EVIDENCE</u></b>				
5	POCSO SPL CASE	100111/2014	The State Santacruz P.S Vs Narendra Vasant Davande	
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
6	POCSO SPL CASE	100507/2015	The State of V.B.Nagar Police Station Vs GOPAL RAMBHORE GOUTAM	
7	POCSO SPL CASE	100594/2017	The State Shahunagar Police Station Vs Asif Mohd.Mamtulle	Adv.Anil Jadhav
<b><u>CHARGE</u></b>				
8	POCSO SPL CASE	100242/2018	The State of Park Site Police Station Vs Balaji Sangram Kale	
<b>( Main Matter REMAND APPL POCSO/0100242/2018)</b>				
9	POCSO SPL CASE	100717/2018	The State of Mahim Police Station Vs Firdous Farook Kazi	PP
<b><u>ORDER</u></b>				

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10	ABA	101431/2019	Haseem Hajari Banjara Vs State Dharavi Police Station	Shafqat Ali Shaikh
11	ABA	100735/2020	STATE GOVERNMENT Vs Azhar Khan and Anr	PP Satis R. Mishra
12	BAIL APPL POCSO	100892/2020	Shahu Nagar Police Station, Mumbai Vs Abdul Rehma Shahzad Hussain Shaikh and Anr.	PP Anjali Patil
<b><u>COMPLIANCE</u></b>				
13	POCSO SPL CASE	100331/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Atik Mohd. Rafik Mansuri	PP
14	POCSO SPL CASE	100358/2019	The State of Maharashtra - Pant Nagar Police Station Vs Haresh Sopan Bhure	PP
15	POCSO SPL CASE	100367/2019	The State of Maharashtra - R.C.F. Police Station Vs Devendra @ Dharmendra @ Bothe Gangaprasad Patel	PP
<b><u>APPEARANCE</u></b>				
16	POCSO SPL CASE	100035/2019	The State of Deonar Police Station Vs Santosh Joytiram Talekar	PP
17	REMAND APPL POCSO	100900/2019	The State- Mahim Police Station Vs Manigandan Mariappan Arundadiyar @ Mani	
18	SPL.CASE	100631/2020	STATE GOVERNMENT OF M ALABAR HILL POLICE STATION MUMBAI Vs HARERAM DHANESHWAR ROY AND ORS.	PP
19	SPL.CASE	100665/2020	The State V. B. Nagar Police Station Vs Jagdish Kamal Singh	PP

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20	SPL.CASE	100732/2020	The State of Maharashtra Through Agripada Police Station Vs Shyamji Sakur Vijunda and Anr.	PP
21	SPL.CASE	100752/2020	The State of Maharashtra Through V. P. Road Police Station Vs Mohmad Ismail Mohmad Ibrahim Shaikh	PP
22	SPL.CASE	100753/2020	The State of Maharashtra Through V.P. Road Police Station Vs Shanwaj Mohmad Aslam Sayyad	PP
<b><u>REPORT</u></b>				
23	ABA	102275/2019	Rahim Rahmat Shaikh and 8 Othrs Vs Vinoba Bhave Nagar Police Station	R. R. Mishra and C. P. Shenvi
24	ABA	100247/2020	Viral Pravinchandra Savla And 2 Othes Vs State Pant Nagar Police Station	Shreeram Shirsat
<b><u>DISCHARGE APPLICATION</u></b>				
25	POCSO SPL CASE	100340/2019	The State of Maharashtra - Chembur Police Station Vs Yusuf Jan Mohd. Patanwala	PP

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<b>HEARING</b>				
1	ABA	101288/2019	Mohan Shinde And 5 Others Vs State Shahu Nagar Police Station	Kushalkumar D Shukla
2	ABA	101805/2019	Kumud Ramshakar Vyas And Other 1 Vs State of Navghar Police Station	R. S. Dubey
3	POCSO SPL CASE	100625/2019	The State of Maharashtra - Mankhurd Police Station Vs Akash Rajendra Khandagle and Ors.04	PP
4	ABA	102114/2019	Sameer Ismail Khalfe Vs Vinoba Bhave Nagar Police Station	Raees Uddin Khan
5	ABA	100201/2020	Sushila Jairam Salian And Anr. Vs State Mulund Police Station	Arun Atwal
6	ABA	100289/2020	Deepak Shyamu Prajapati and 2 Others Vs State Vikroli Police Station	K V Dubey
7	ABA	100690/2020	Khalid Kasim Khilji Vs The State of Maharashtra, Nirmal Nagar Police Station	Yash Associates
<b>EVIDENCE PART HEARD</b>				
8	SESSIONS CASE	1000424/2018	The State of Dharavi Police Station Vs Ahmed Afaque Khan and Other 01	PP
<b>EVIDENCE</b>				
9	POCSO SPL CASE	100448/2015	The State of Andheri Police Station Vs Anil Ashok Solanki	

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10	POCSO SPL CASE	100610/2015	The State of Wadala T.T.Police Station Vs JAKIRALI MOHD.VAKIL KHAN.	
<b><u>CHARGE</u></b>				
11	POCSO SPL CASE	100106/2019	The State of Shivaji Nagar Police Station Vs Abdul Samad Manan Ansari	PP
12	POCSO SPL CASE	100335/2019	The State of Maharashtra - Sewree Police Station Vs Naimali Juberahmad Hasmi	PP
13	POCSO SPL CASE	100341/2019	The State of Maharashtra - Dadar Police Station Vs Dilbar Narul Hussain	PP
14	POCSO SPL CASE	100363/2019	The State of Maharashtra - Worli Police Station Vs Narayan Lachana Kathalpur and Ors. 01	PP
15	POCSO SPL CASE	100364/2019	The State of Maharashtra - Wadala Police Station Vs Rajesh Shivpujan Kahar	PP
16	POCSO SPL CASE	100366/2019	The State of Maharashtra - Mulund Police Station Vs Pritesh @ Bhavesh Mangesh Borde	PP
17	POCSO SPL CASE	100424/2019	The State of Maharashtra - N.M. Joshi Police Station Vs Ashok Ramchandra Shewale	PP
18	POCSO SPL CASE	100574/2019	The State of Maharashtra - Kherwadi Police Station Vs Dineshkumar Sonaram Choursiya @ Choudhario	PP
19	POCSO SPL CASE	100580/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Aarif @ Sameer Ayub Shaikh	PP

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20	POCSO SPL CASE	100598/2019	The State of Maharashtra -V.B. Nagar Police Station Vs Sharad Jagannath Lade	PP
21	POCSO SPL CASE	100631/2019	The State of Maharashtra -Khar Police Station Vs Deepak Uttam Waghmare	PP
<b><u>ORDER</u></b>				
22	ABA	100891/2019	Sohrab Ahmed Shaikh Vs State V.B.Nagar Police Station	Sharif Shaikh And Mateen Shaikh
<b><u>REPLY/SAY</u></b>				
23	SPL.CASE	100704/2020	STATE GOVERNMENT SHIVAJI NAGAR POLICE STATION Vs Mohd. Shahid Shamim Khan and others 01	
<b><u>APPEARANCE</u></b>				
24	REMAND APPL POCSO	101119/2018	The State of V.B. Nagar Police Station Vs Aasif Abdul Shaikh	PP
25	POCSO SPL CASE	100045/2019	The State of Nagpada Police Station Vs Mohd. Samsad Mohd. Hamid Shaikh @ Samjat Bhosra	PP
26	POCSO SPL CASE	100075/2019	The State of V.B. Nagar Police Station Vs Akshay Suresh Pawar	PP
27	POCSO SPL CASE	100128/2019	The State of Bhandup Police Station Vs Nikhil Nandkumar Ghavali	PP
28	SESSIONS CASE	100241/2019	The State of Maharashtra - Wadala T.T Police Station Vs Shakir Ali Vakil Khan and Ors. 2	APP
29	REMAND APPL POCSO	100377/2019	The State- Deonar Police Station Vs Sharukha Nisar Shikha	pp

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT S. J. GHARAT**  
**COURT 33 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 15-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
30	REMAND APPL POCSO	100865/2019	The State- Bhandup Police Station Vs Sachin Sabhaji Hegade	
31	REMAND APPL POCSO	100880/2019	The State- Tardeo Police Station Vs Raju Rakeshkumar Varma	
32	REMAND APPL POCSO	100907/2019	The State- Tardeo Police Station Vs Rahul Shivkumar Rajak @ Pardeshi	
33	REMAND APPL POCSO	100917/2019	The State- Bandra Police Station Vs Ranjitkumar Maheshprasad Mehta and another	
34	REMAND APPL POCSO	100958/2019	The State- Dharavi Police Station Vs Rafik Javed Shaikh	
35	REMAND APPL POCSO	100362/2020	STATE GOVERNMENT Vikhorli Police Station Vs Putan @ Safik Samiulla Khan	SPP Imran R Salmani
36	REMAND APPL POCSO	100395/2020	STATE GOVERNMENT - Nirmal Nagar Police Station Vs Asif Yusuf Shaikh	SPP adv.
37	REMAND APPL POCSO	100401/2020	The State of Maharashtra Chunabhatti Police Station Vs Sharik Noor Alam Ansari	
38	REMAND APPL POCSO	100406/2020	STATE GOVERNMENT RAK P.Stn Vs Abrar Ali Rehmat Ali Khan	
39	REMAND APPL POCSO	100413/2020	RCF Police Station Vs Monu Sanjay Walmiky	
40	REMAND APPL POCSO	100431/2020	STATE GOVERNMENT Vs Ajit Pal Singh	PP PP



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100073/2018	The State of Pydhonie Police Station Vs Aditya Harishchandra Sawant	
<b>( Main Matter REMAND APPL POCSO/0101126/2017)</b>				
<b><u>DEFENCE EVIDENCE</u></b>				
2	POCSO SPL CASE	100143/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAHUL SURESH LADE	
3	POCSO SPL CASE	100317/2018	The State of Nirmal Nagar Police Station Vs Amin @ Aftab Mehboob Hashmi	z
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100087/2016	THE STATE OF MAHIM POLICE STATION. Vs SMT. JANAVI JITENDRA LAD.	
5	POCSO SPL CASE	100523/2017	The State of Nehru Nagar Police Station Vs Vishal Bajrange Thobare and other 3	
<b>( Main Matter REMAND APPL POCSO/0100851/2017)</b>				
<b><u>COMPLIANCE</u></b>				
6	POCSO SPL CASE	100131/2015	The State Vikhroli P. Stn Vs Anant Antu Mandal	
7	POCSO SPL CASE	100307/2018	STATE GOVERNMENT Ghatkopakar Police Station Vs Fulchand Ramswarup Chaurasiya	
8	POCSO SPL CASE	100009/2019	The State of Vikhroli Police Station Vs Rohit Rameshbhai Chikhliya	PP
9	POCSO SPL CASE	100044/2019	The State of B.K.C. Police Station Vs Chand Mehabub Shaikh	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100077/2019	The State of Wadala Police Station Vs Abdul Anwar Shaikh	PP
<b><u>REPLY/SAY</u></b>				
11	ABA	100975/2020	Vishal Bhimrao Waghmare and 3 ors. Vs The State of Maharashtra Bhandup P.stn.	Prabhakar Parse
<b><u>APPEARANCE</u></b>				
12	SPL.CASE	105/2020	The State of Maharashtra - R.C.F. Police Station Vs Am Bahadur Thapa @ Abbu	PP
13	SPL.CASE	106/2020	The State of Maharashtra - Wadala T T Police Station Vs Rahul Fulkumar Dulgaj	PP
14	SPL.CASE	156/2020	The State of Maharashtra - Bhandup Police Station Vs Sachin Sambhaji Hegde	PP
15	SPL.CASE	162/2020	The State of Maharashtra - Nagpada Police Station Vs Gulam Mohammad Bulaki Ahamed Shaikh	PP
16	SPL.CASE	163/2020	The State of Maharashtra - Mahim Police Station Vs Manigandan Mariappan Arundadiyar @ Mani and others 03	PP
17	REMAND APPL POCSO	10406/2020	RAK P STN Vs ABRAR ALI REHMATALI KHAN	
18	REMAND APPL POCSO	100407/2020	STATE GOVERNMENT RCF P.Stn Vs Nikolas Kayjitan Danis	
19	REMAND APPL POCSO	100430/2020	STATE GOVERNMENT Vs Rohit Waman Jadhav	pp PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	REMAND APPL POCSO	100436/2020	The State through BKC Police Station, Mumbai Vs Suraj Vinod Lohat @ Chamdi	PP
<b><u>DISCHARGE APPLICATION</u></b>				
21	SESSIONS CASE	100232/2018	The State of Byculla Police Station Vs Jiyauddin Mohd. Riyajuddin Shaikh	
22	POCSO SPL CASE	100197/2018	The State of Parksite Police Station Vs Bhanudas Sampatrao Chopade	Adv.Aafreen Shaikh

**( Main Matter REMAND APPL POCSO/0100073/2018)**

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	ABA	100509/2020	Rehana Ayyub Khan And 2 Others Vs State Vikroli Police Station	Shivaji K Farakate
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100555/2016	MANKHURD POLICE STATION. Vs ASHRAF @ IMRAN ADUL HASIM SHAIKH	
<b><u>CHARGE</u></b>				
3	POCSO SPL CASE	100051/2019	The State of Mankhurd Police Station Vs Ramvilas Vasudeo Chouhan	PP
4	POCSO SPL CASE	100073/2019	The State of Vikhroli Police Station Vs Gohar ali @ Firoj ali Khan Ors.01	PP
<b><u>COMPLIANCE</u></b>				
5	POCSO SPL CASE	100305/2017	AZAD MAIDAN POLICE STATION Vs ASHOK CHUNILAL PANCHAL	
6	POCSO SPL CASE	100014/2019	The State of Trombay Police Station Vs Nilesh Nivrutti Gaikwad	PP
7	POCSO SPL CASE	100102/2019	The State of Shivaji Nagar Police Station Vs Mohd. Mikail Mohd. Jabbar Ansari	PP
8	POCSO SPL CASE	100334/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Usman Zakariya Valiyaveettil @ Yusuf Khan and Ors. 02	PP
9	POCSO SPL CASE	100347/2019	The State of Maharashtra - Vinoba Bhave Nagar Police Station Vs Shahnaz Farukh Khan	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100350/2019	The State of Maharashtra - Wadala Police Station Vs Kismatlal @ Dilipkumar Satynarayan Rajput	PP
11	POCSO SPL CASE	100423/2019	The State of Maharashtra - Agripada Police Station Vs Sunil @ Abhay Shankar Kurme	PP
12	POCSO SPL CASE	100465/2019	The State of Maharashtra - Khar Police Station Vs Sarfaraj Ahamad Humayun Shaikh	PP
<b><u>APPEARANCE</u></b>				
13	REMAND APPL POCSO	100410/2020	V B NAGAR P. STN Vs TABREJ ALI HASAN RAJ KHAN	
14	REMAND APPL POCSO	100418/2020	GHATKOPER P. STN Vs PANNALAL CHINAI GAUTAM	
15	REMAND APPL POCSO	100423/2020	R.C.F. Vs Rohit Bacchan Singh	pp pp
16	REMAND APPL POCSO	100427/2020	STATE GOVERNMENT Shivaji Nagar Police Station Vs Mohd. Akil Israil Khan	
17	REMAND APPL POCSO	100428/2020	The State of Bhoiwada Police Station Vs Aniket Vijay Gaikwad	PP
18	REMAND APPL POCSO	100429/2020	The State of Maharashtra Through Navghar Police Station Vs Rahul @ Chetan Hiranman Bhojeiya	PP
19	REMAND APPL POCSO	100433/2020	STATE GOVERNMENT Vs Shahnwaj Mohd. Aslam Sayyed	PP
20	REMAND APPL POCSO	100437/2020	The State through Agripada Police Station, Mumbai Vs Dharmesh Anil Solanki	PP